**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**8. IA 2383/2021 IA 118/2020- R-Plan In C.P. (IB)/2318(MB)2018**

**CORAM:**
**SMT. ANURADHA BHATIA** **SHRI KISHORE VEMULAPALLI**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

**NAME OF THE PARTIES:** **RQS Engineering Pvt. Ltd.**
**V/s**
**Thermo Products Pvt. Ltd**

**APPEARANCE :**

**FOR THE RP** **:** Adv. Akshay Petkar

**RP IN PERSON** **:** Mr. Harshad Deshpande

**Section: 9 of Insolvency and Bankruptcy Code, 2016 &**
**Rule 11 of NCLT, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **17.04.2023** for hearing.

**Sd/-** **Sd/-**
**ANURADHA BHATIA** **KISHORE VEMULAPALLI**
**Member (Technical)** **Member (Judicial)**
09.03.2023
Sushil